

BENCH-I

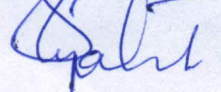
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P NO.381/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M

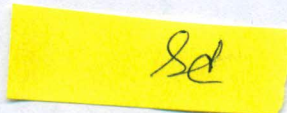
Name of the Company		R.V Trustwell Leasing Ltd	
Under Section		14 (1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	SANKAR KUMAR PATNAIK PCS	Petitioner	 14.11.17
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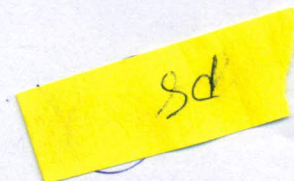
ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)